

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. C.P. (IB)/4016(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: Birla Projects Pvt. Ltd.
 Vs.
 Bhandari Infrastructure and Construction
 Development Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Rohaan Cama, Ld. Counsel for the Financial Creditor present.
 Mr. Vishav Deo, Ld. Counsel for the Corporate Debtor present.
2. Post this matter on **13.12.2022** for final hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)